MINISTRY OF HEALTH AND FAMILY WELFARE

(DEPARTMENT OF HEALTH)

NOTIFICATION

New Delhi, the 28th August, 2008

S.O. 2127(E).—In exercise of the powers conferred by sub-section (3) of Section 1 of the Food Safety and Standards Act, 2006 (34 of 2006), the Central Government hereby appoints the 28th day of August, 2008, as the date on which the provisions of Section 90 of the said Act shall come into force.

[F. No. 1-2/ FSSA/ FPO/ 2008]

DEBASISH PANDA, Joint Secy.